

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.30(24)-HC/2014/11166-67

**From: S. Sharma Roy,**  
**Registrar (Vigilance)**

**To**  
**Sri Sandip Kumar Gupta,**  
**S/O- Sri Mohan Lal Gupta,**  
**Shri Ram Kuthir Gupta Nivas (Infront of Mihani Puram),**  
**Village- Bandhav Garh Colony, Satna,**  
**Madhyapradesh-485001.**

**Dated, Agartala, the 19<sup>th</sup> June, 2017**

**Sub: - Establishment of Fast Track Courts to settle the small dispute relating to trade / business.**

**Ref. No. :- Your letter dated 03.04.2017 addressed to the Hon'ble Prime Minister of India.**

Sir,

I have been directed to inform you that recently, the Registry of the Hon'ble High Court of Tripura, Agartala has received a copy of your letter dated 03.04.2017 on the subject captioned above from the Office of the Hon'ble Prime Minister of India, New Delhi with a request to take necessary action as appropriate and also to communicate you the steps taken by the Registry of the Hon'ble High Court of Tripura in that regard.

I have also been directed to inform you that before receipt of your said letter, on 1<sup>st</sup> June, 2017, the Registry of the Hon'ble High Court of Tripura, Agartala had received one letter from Sri Suresh Chandra, Law Secretary, Government of India, Ministry of Law and Justice, Department of Legal Affairs almost on the same subject matter i.e. "Ease of Doing Business" and after receipt of that letter, the Registry of the Hon'ble High Court of Tripura took several steps for establishment of such type of Courts in the State of Tripura and as a part of our attempt, on 06.06.2017, the Registrar General, High Court of Tripura has sent a letter to the LR & Secretary, Law Department, Government of Tripura with a request to look into the matter for designation of dedicated and specialised Judges to act as Judge of those Commercial Courts within the State of Tripura in addition to the regular designated Commercial Courts so that the commercial disputes involving less than one crore can be solved easily within a short period.

This is for favour of your kind information.

With regards,

Yours faithfully

*sdf*

**S. Sharma Roy**  
**Registrar (Vigilance)**  
**High Court of Tripura**

**Copy to:-** Secretary to the Registrar General, High Court of Tripura, Agartala for kind information.

*sdf*

**Registrar (Vigilance)**